## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/27/2016

NAME OF THE PETITIONER(S)

: S. Padma and Another

NAME OF THE RESPONDENT(S)

: Marutham Farms Pvt Ltd and 3 others

UNDER SECTION

: 39.7/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

2. M. K. V. Sayaragavan Res 1 to 4 M. K. V. Bay

3 P.H. HRUTADH PANDIAN

PETITIONER

HARISHANKAR MANI

## ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that the parties are ready to settle the dispute and prayed for time. At request, time is enlarged. Put up on 22.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk